

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

C.P. No.: 564/2017

Filed U/s.: 252

Item No (As Per Cause List): 40

Date : 5/2/18

Name & Signature of Counsel for Petitioner:

MILIND KASEB EKAR
PRACTISING COMPANY
SECRETARY



Name & Signature of Counsel for Respondent:

Note: Kindly Handover the Attendance Sheet before Hearing.

ORDER

C.P. No. 564/252(1)/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Learned Representative of the Petitioner has submitted the Withdrawal Memo. He is seeking permission for withdrawal of the Petition with liberty To file Fresh Petition, if deem fit, as per Law. Granted.
3. The Petition is disposed of as Withdrawn. To be consigned to Records.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.02.2018.

aah

Sd/-

M.K. Shrawat
Member (Judicial)